

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/160/2017  
NAME OF THE TRANSFEROR : THE OFFICIAL ASSIGNEE  
NAME OF THE TRANSFERRE : SUNIL ANAND & COMPANY PVT LTD  
UNDER SECTION : 58 & 59

S.No.	Name (in Capital)	Represented by	Signature
①	H. Razhan Abq, for Pawan Shabakh	petitioner	M. Razhan Abq

**ORDER**

Counsel for the Official Assignee present and filed an affidavit in proof of notice sent to the respondent by way of newspaper publication in English and Tamil versions, as directed. No representation on behalf of the respondent. The matter is adjourned for hearing submissions at request. Put up on 13.02.2018.

(S VIJAYARAGHAVAN)  
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

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